

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1173/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2018

NAME OF THE PARTIES: Hasmukh N. Shah & Associates
V/s.
Eastern Ceramics Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	H N Shah	Adv	
2	Manish N. Jain 116 S.M. Jyoti Adv	Adv	

COMMON ORDER

C.P. No. 1156/I&BC/NCLT/MB/MAH/2017

C.P. No. 1171/I&BC/NCLT/MB/MAH/2017

C.P. No. 1172/I&BC/NCLT/MB/MAH/2017

C.P. No. 1173/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petitioner has opened the Arguments in support of the Petitions.
3. Since the Supplementary Compilation is filed today to be answered upon by the other side, therefore, time is granted to the Respondent alleged debtor to Reply on the next date of hearing. Adjourned to **16.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)